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सत्यमेव जयते

# The Gujarat Government Gazette

## EXTRAORDINARY

PUBLISHED BY AUTHORITY

Vol.XLV]

SATURDAY, MAY 29, 2004/JYAISTHA 8, 1926

Separate paging is given to this Part in order that it  
may be filed as a Separate Compilation.

### PART - IV

Acts of the Gujarat Legislature and Ordinances promulgated  
and Regulations made by the Governor.

The following Act of the Gujarat Legislature, having been assented  
to by the Governor on the 28<sup>th</sup> May, 2004 is hereby published for general  
information.

S. S. PARMAR,  
Secretary to the Government of Gujarat,  
Legislative and Parliamentary Affairs Department.

### GUJARAT ACT NO. 17 OF 2004.

(First published, after having received the assent of the Governor in  
the "Gujarat Government Gazette", on the 29<sup>th</sup> May, 2004).

### AN ACT

to repeal the Bombay National Parks Act, 1950  
in its application to the State of Gujarat.

It is hereby enacted in the Fifty-fifth Year of the Republic of India as follows:-

1. This Act may be called the Bombay National Parks (Gujarat Repeal) Act, Short title.  
2004.

Bom. LIV of  
1950.

2. The Bombay National Parks Act, 1950 in its application to the State of Gujarat Repeal.  
is hereby repealed.

Government Central Press, Gandhinagar.